

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –**  
Nomination of Judicial Officers working in the Unit of City Civil Courts, Hyderabad, Metropolitan Criminal Courts, Hyderabad and City Small Causes Courts, Hyderabad, to participate in the Refresher Course on Mediation scheduled to be held on 20.08.2016 at Hyderabad – **ORDERS – ISSUED.**

**REF:** Letters ROC.No.3841/TLSA/LSW/2016, dated 05.08.2016 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

**ORDER ROC.No.5418/2016-B.SPL., DATED: 12.08.2016**

**The High Court is pleased to pass the following Order:**

The Judicial Officers working in the Units of City Civil Courts, Hyderabad, Metropolitan Criminal Courts, Hyderabad and City Small Causes Courts, Hyderabad, are hereby nominated to participate in the Refresher Course on Mediation, scheduled to be held on 20.08.2016 at Hyderabad to be conducted by the ICADR, Hyderabad Region at 10<sup>th</sup> Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, M.J.Road, Nampally, Hyderabad.

The Metropolitan Sessions Judge, Hyderabad is requested to make necessary relief arrangements in respect of the officers nominated from the unit to the said programme on 20.08.2016 at Hyderabad, under intimation to the High Court.

The above said nominated officers are informed that the venue and details of the said programme will be intimated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

**NOTE:** The copy of this proceedings downloaded from the High Court's Web Site <http://hc.tap.nic.in> is valid for relieving and reporting to the programme at Hyderabad.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
2. The Prl. Secretary to the **Hon'ble the Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to **the Registrars** High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Registrar, Information Technology-cum-Central Project Co-ordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's Website).
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Secretary, International Centre for Alternative Dispute Resolution (ICADR), 10<sup>th</sup> Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, M.J.Road, Nampally, Hyderabad.
9. The Section Officers: Spl. Officers Section, Computer Section, B.Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, Accounts Section, D-Budget Section, High Court of Judicature at Hyderabad.

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